

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3975

ANSWERED ON:20.04.2010

REDUCTION OF FUNDS FOR MODERNISATION OF POLICE FORCES

Antony Shri Anto;Badal Harsimrat Kaur;Bajwa Shri Partap Singh;Dubey Shri Nishikant ;Kanubhai Patel Jayshreeben;Maadam Shri Vikrambhai Arjanbhai;Mahendrasinh Shri Chauhan ;Naranbhai Shri Kachhadia

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the funds allocated to various State Governments including Punjab and Gujarat, under `Modernisation of State Police Forces` were reduced recently;
- (b) if so, the reasons and the details thereof, State-wise, for the last three years, year-wise;
- (c) whether various State Governments have requested the Union Government to provide more funds for modernisation of police forces;
- (d) if so, the details of such requests received during each of the last three years, State-wise; and
- (e) the time by which additional funds are likely to be provided to the various State Governments including Punjab, Gujarat and Jharkhand?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): During the financial years 2007-08 to 2009-10, a few State Governments were not released their entire initial allocation of funds under the Scheme for Modernization of State Police Forces (MPF Scheme) due to non-receipt of utilization certificates in respect of Central funds released during the previous financial years. The funds remaining unutilized with the State Governments from previous years were retained from the current releases. This Ministry did not reduce allocation to Punjab and Gujarat as they had submitted their utilization certificates timely. A statement showing the State-wise releases made during the last three years i.e. 2007-08 to 2009-10 is at Annexure-I.

(c) to (e): Yes, Madam. Specific requests seeking more funds under the Scheme for Modernization of State Police Forces (MPF Scheme) were received from various State Governments during the period 2007-08 to 2009-10. A statement showing the requests received. State-wise, seeking additional funds, over and above the normal allocations made to States, under the MPF Scheme during the last three years is at Annexure-II. Based on the availability of funds and utilization reported by States in respect of funds released during the previous financial years, additional funds were released to some States to the extent possible, which is included in the total releases made to each State, as indicated in Annexure-I.